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O.A. No. 632 of 2010

Order dated: 29.04.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A.K.Patnaik, Member (Judl.)

Mr. H.V.B.R.K.Dora, Ld. Counsel for the
applicant is present.

Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel
appearing for the Respondents vide a memo filed today in
the Court, has brought to our notice that the grievances of
the applicant have already been redressed by Chief
Commissioner of Income Tax vide his Order No. 42/2010-
11 dated 04.02.2011 and this fact is not disputed by the Ld.
Counsel for the applicant.

In view of the above, this O.A. stands
dismissed as infructuous.


MEMBER (Judl.)


MEMBER (Admn.)

R.K